

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1594/2015

SANDEEP @ BABU BHAUSAHEB KATE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

WITH

Cr1.A. No. 563/2016 (II-A)

Date : 20-09-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Ashok Kumar Gupta Ii, AOR

Ms. Richa Kapoor, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard in part.

For further arguments, list the matters tomorrow i.e. on  
21<sup>st</sup> September, 2017 as first item.

(SWETA DHYANI)  
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER